

F. No. J-11017/5/2022-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 13<sup>th</sup> December, 2024

**ORDER**

The President is pleased to accept the resignation of **Shri Brahamanand M. Dhanure**, Central Government Counsel for High Court of Bombay, Aurangabad Bench, with effect from **13.11.2024**.

2. Consequently, the name of Shri Brahamanand M. Dhanure, Advocate figuring at serial number 08 in the List 'C' of this Department's Order No. J-11017/5/2022-Judicial dated 03.03.2022, **stands deleted**.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Devang Girish Vyas, ASGI, High Court of Gujrat (Addl. Charge for ASGI, Bombay).
5. Sh. Ajay Gajanan Talhar, Dy. SGI, High Court of Bombay, Bench at Aurangabad, for information and to collect the briefs allotted to Sh. Dhanure and nominate the Counsel to defend the matter in his place.
6. The Registrar, High Court Bombay Bench at Aurangabad.
7. Shri Brahamanand M. Dhanure, Advocate.
8. LIMBS Section for information and necessary action.
9. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Office/spare copies.



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